

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA(CAA) SR No.28/230/HDB/2017 |
| NAME OF THE COMPANY | People Combine Bengaluru Knowledge Institutions Private Limited |
| NAME OF THE PETITIONER(S) | People Combine Bengaluru Knowledge Institutions Private Limited |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| IK Phani Ican | Allodo | C Commenter | 10.1 |
| | | 9441407470 | |

Counsel for Respondent(s):

| l l | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard Shri K. Phani Kumar, Learned Counsel for the Applicant Company.

IT report is awaited. Post the case on 08.02.2018.

Member (T)

Member (J)

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